

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3663  
ANSWERED ON 10<sup>TH</sup> AUGUST 2023**

**BHARATMALA PROJECT PHASE-1**

**3663. SHRI GUMAN SINGH DAMOR:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

- (a) the number of projects sanctioned under Bharatmala Project Phase-1 including costs and targets thereunder;**
- (b) the total length of roads proposed to be constructed under this project;**
- (c) the current status of the road construction work under the Project;**
- (d) the time by which the Bharatmala Project Phase-2 is likely to be implemented;**
- (e) whether all the district headquarters would be connected with four-lane under this project and if so, the details thereof;**
- (f) the details of the road routes proposed to be included under this project;**
- (g) the number of ropeway projects sanctioned during the last financial year 2022-23 and 2023-24 (upto 30 June) under the Parvatmala Project along with the costs involved and the time by which the projects are likely to be completed; and**
- (h) whether the distance criteria has been fixed to setup the toll plazas on National Highways and State Highways and if so, the details thereof?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) to (c) Development of 34,800 km length of National Highways is approved under Bharatmala Pariyojana Phase-1. National Highway (NH) works of about 26,384 km length have been awarded for construction having total capital cost of Rs. 8.24 lakh crore, out of which about 14,300 km have already been constructed. The projects under Bharatmala Pariyojana Phase-1 are targeted for completion by Financial Year (FY) 2027-28.**

**(d) to (f) There is no approved scheme as Bharatmala Pariyojana Phase-2 so far.**

**(g) 04 no. of ropeway projects have been sanctioned since the FY 2022-23 under the Parvatmala Project. The details of the same are as under:**

<b>Sr. No.</b>	<b>Project Name</b>	<b>Total Capital Cost (in Rs. Crores)</b>	<b>Completion Target</b>
<b>1</b>	<b>Varanasi</b>	<b>815.58</b>	<b>June' 25</b>
<b>2</b>	<b>Kedarnath</b>	<b>1267.45</b>	<b>Mar'28</b>
<b>3</b>	<b>Hemkund Sahib</b>	<b>1162.92</b>	<b>Mar'28</b>
<b>4</b>	<b>Dhosi Hill</b>	<b>50.61</b>	<b>Sep'25</b>

**(h) Yes sir. The distance criteria for location of fee plazas on National Highways is governed as per Rule 8 of NH Fee Rules 2008. Further, the distance criteria for location of fee plazas on State Highways is beyond the purview of this Ministry.**

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